Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 198 of 2010 & IA No. 278 of 2010
Appeal No. 13 of 2010 and Appeal No. 42 of 11

Dated: 22nd July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Ispat Industries Limited .... Appellant (s)

Versus

Maharashtra State Electricity Distribution Company Ltd. & Anr. ... Respondent (s)

Appeal No. 13 of 2010

Ispat Industries Limited .... Appellant (s)

Versus

Maharashtra State Electricity Distribution Company Ltd. ... Respondent (s)

Counsel for the Appellant (s) : Mr. G Umapathy

Counsel for the Respondent (s) : Mr. Samir Malik for MSEDCL
Ms. Richa Bhardwaj for
Mr. Buddy A Ranganadhan
For MERC

Appeal No. 42 of 2011

Maharashtra State Electricity Distribution Company Ltd. … Appellant(s)

Versus

M.E.R.C. & Ors. Respondent (s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) : Mr. Samir Malik for MSEDCL
Ms. Richa Bhardwaj for
Mr. Buddy A Ranganadhan
For MERC

ORDER

Learned Counsel for the State Commission undertakes to file reply in appeal No. 42 of 2011 by 18.08.2011.

Post the matter for hearing **on 23.08.2011.**

(Jusice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK